HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRA No. 49/2016 IA No. 1/2016

Jarnail Singh ...Appellant

Through:-Mr. O. P. Thakur, Advocate

v/s

State of J&K ...Respondent

Through: - Mr. Rajesh Thappa, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Heard in part.

List for further arguments on 10.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 09.06.2020 Shammi